

(1) Birla Institute of Technology, Mesra (Ranchi) and

(2) The Technological Institute of Textiles, Bhiwani (Haryana).

Information regarding College level institutions offering courses in Arts and Sciences run by the Birla Group is not readily available and is being collected.

(b) No maintenance grant is provided by the Government or the UGC to the above three Institutions for the conduct of undergraduate courses. The Government provides grants for approved postgraduate courses to Mesra (Ranchi) and Bhiwani Institutes on 100 per cent basis. The UGC provides development grant to Pilani Institute for approved schemes as and when required.

(c) The admissions to undergraduate courses in Mesra (Ranchi) and Bhiwani Institutes are made on the basis of separate entrance tests conducted for the purpose by these Institutes. The Pilani Institute makes admission on the basis of marks obtained at 10 plus 2 or equivalent examination.

Some seats have been reserved for SC/ST candidates and a few for the nominees of the management in Ranchi and Bhiwani Institutes. Special consideration is given by the Pilani Institute for admission to SC/ST candidates.

(d) The Federation of University (Service) Teachers Association of Bihar have in a communication to the UGC alleged that candidates even without minimum requisite qualifications and without appearing at the Entrance Examination have been admitted and the admissions in the Institute are based on extraneous considerations rather than merit.

(e) Yes, Sir.

### National Railway Catering Consultative Council

\*492. SHRI M. ARUNACHALAM: Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) the composition of the National Railways Catering Consultative Council State-wise and railway Zone-wise; and

(b) what are the reasons for not giving representations to other States?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). A statement is laid on the Table of the House.

### Statement

The composition of the National Railway Catering Consultative Council is as under:

### Names

1. Pt. Raghunandan Tiwari, Rail Niwas, New Delhi.
2. Shri Ramesh Jaidka, Janpath, New Delhi.
3. Dr. S. P. Pandey, Jaunpur, U.P.
4. Shri Narendra Pati Tripathi, Gordaribagh, Patna
5. Shri Vidyanand Shukla, West Champaran, Bihar.
6. Shri Vidyanand Pandey, Jamshedpur, Bihar.
7. Shri Ravi Krishna Datta, Ghazipur, U.P.
8. Shri Jawahar Prasad Singh, Sunepur, Saran, Bihar.
9. Shri Hameedshah, Bangalore.
10. Shri Prithi Pal Singh, Meerut Cantt., U.P.
11. Shri Jagdishwar Reddy, Himayat Nagar, Hyderabad.

12. Shri Ragunath Pandey, M.L.A., Bihar.

13. Shri Chintamani Upadhyaya, Patna.

14. Shri S. Prakash, Pusal Basthi, Hyderabad.

15. Shri Shambhunath Jha, Rajendra Nagar, Patna.

16. Shri Ravindra Mani Tripathi, Khukhundu, Deoria, U.P.

17. Dr. Harbhajan Singh, Ferozepur, Punjab.

18. Shri Chandan Bagchi, Patna Cantt., Bihar.

19. Dr. Adanan Khan, Siwan, Bihar.

(b) The members have not been drawn on the basis of States of Railway Zones.

**कम दूरी की रेलगाड़ियां चलाने पर वित्तीय हानि**

\*493. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कम दूरी वाली रेलगाड़ियां चलाने पर सरकार को वित्तीय हानि होती है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) क्या यह भी सच है कि इस वित्तीय हानि को पूरा करने के लिए सरकार का विचार कम दूरी वाली रेलगाड़ियों के किराये में वृद्धि करने का है ?

**रेल यंत्रालय में तथा संसदीय कार्य विभाग में उप यंत्री (श्री मल्लिकार्जुन) :**

(क) वर्तमान लेखा प्रणाली में भिन्न-भिन्न गाड़ियों की आमदनी और खर्च के आंकड़े अलग से नहीं रखे जाते। इसलिए भिन्न-भिन्न गाड़ियों के लाभ या हानि के आंकड़े तत्काल उपलब्ध नहीं हैं।

बहरहाल, नमूना अध्ययन करने पर पता चला है कि कम दूरी की गाड़ियों के संचालन की लागत अपेक्षाकृत अधिक है।

(ख) प्रश्न नहीं उठता।

(ग) निवेश की लागत में वृद्धि और संसाधनों को बढ़ाने की आवश्यकता को देखते हुए रेल किरायों में संशोधन करना एक सतत प्रक्रिया है।

#### **Floating of a Public Limited Co., Madras, to run Hospitals**

\*494. SHRI SONTOSH MOHAN DEV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a Public Limited Company has been floated in Madras to run hospitals with the approval of the Central Government;

(b) if so, whether any Financial Institutions have granted or propose to grant loans for this venture; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) M/s. Apollo Hospitals Enterprise Ltd., Madras has been floated at a Public Limited Company to set up a Hospital-cum-Hotel complex in Madras. Central Government's approval for setting up of a hospital is not required.

(b) and (c). The Government have agreed, in principle, to the proposal of this Company for raising equity of Rs. 2.5 crores for the new hospital complex in Madras.